

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Surana Industries Limited Date of Commencement of Liquidation: 12-10-2018; List of Stakeholders as on Date: 14-12-2020; Name of IP: Mr. Ramakrishnan Sadasivan; Last 5 digit of registration number: 10215

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		16629483		16629483				NA
2	Liquidation costs incurred till date		30943688		30943688				NA
3	Secured financial creditors	12	24081864292.76	12	24074110255.09	0	7754037.67	0	Annexure 3
4	Unsecured financial creditors	1	163490187	1	163490187	0	0	0	Annexure 4
5	Operational creditors (Workmen)	3	18283139	3	18283139	0	0	0	Annexure 5
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	5	1142191619	5	1142191619	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	324085615.85	14	51226649.29	0	272858966.56		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		35	25746544336.6099 97	35	25465931332.38	0	280613004.23	0	